

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV. & ORS.

Respondent(s)

Date : 21-07-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr.E. C. Vidya Sagar, AOR

For Respondent(s)

Mr.Upendra Mishra,Adv.

Mr.Vinay Garg, AOR

Ms.Sheenu Chauhan,Adv.

Mr.Shrish Kumar Misra, AOR

Mr.Amit Bhagat,Adv.

Mr.Braj Kishore Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

The respondent Nos.1-3 have already filed the counter affidavit.

The respondent No.4 has failed to file the counter affidavit within the period stipulated under the rules.

Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

SANJAY PARIHAR
Registrar

SB